

(b) Yes; One.

(c) A report on the case is awaited from the State Government.

### Consumption of Petroleum Products in Orissa

**1202. Shri Ulaka:** Will the Minister of Mines and Fuel be pleased to state:

(a) the total consumption of petroleum products in Orissa during 1962-63 so far; and

(b) the extent to which the Indian Oil Company's depots will be able to cater to the needs and requirements of common and industrial consumers in Orissa?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) The total consumption of petroleum products in Orissa during 1962-63 is estimated at approximately 1,05,000 metric tonnes.

(b) Considering the highly competitive conditions in the oil distribution trade, it is difficult at this stage to assess the extent to which the Indian Oil Company will be able to meet the requirements of the State of Orissa.

### Accidents at Talchar Coal Mines

**1203. Shri Ulaka:** Will the Minister of Mines and Fuel be pleased to state:

(a) the number of accidents, big and small, in Talchar Coal Mines since 1957;

(b) how many of these proved fatal; and

(c) the amount of compensation paid to the dependents of the victims of these fatal accidents during the same period so far?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) There were 105 serious accidents in Talcher Colliery during the years 1957-58 to 1961-62 (both inclusive).

(b) Two of the above accidents proved fatal.

(c) A compensation of Rs. 3000 was paid in respect of each of the fatal accidents.

### Welfare of Denotified Tribes in Orissa

**1204. Shri Ulaka:** Will the Minister of Home Affairs be pleased to state:

(a) whether any amount has been sanctioned to Orissa for taking up schemes for the Welfare of Denotified Tribes during 1962-63; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandra Sekhar):** (a) Yes.

(b) The following are the schemes and the amounts provided therefor:

Schemes	Amount
1. Post-matric stipends and grants for books and stationery. . . . .	Rs. 0.08 lakhs
2. Residential schools . . . . .	Rs. 0.45 "
3. Colonisation scheme . . . . .	Rs. 1.50 "
4. Subsidy for agricultural and industrial aids. . . . .	Rs. 0.75 "
5. Sinking of wells . . . . .	Rs. 0.60 "
<b>TOTAL Rs. 3.38 lakhs</b>	

### Coal Mines in Orissa

**1205 Dr. Kohor:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that preliminary investigation work has already been conducted in order to detect coal mine in Khondmals Sub-division in the District of Phulbain in Orissa State; and

(b) if so, the details thereof?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). Occurrence of coal has been reported

in well-sections from Gochapara and Katrangria in the Khondmals Sub-division. An examination of nullah and river sections in this area did not reveal any out-crops of coal seams. About 500 metres north-east of village Kikijora in the Sonamundi river section, is 6 metre thick band of carbonaceous shale with thin streaks of coal was also encountered. The chances of finding workable coal deposits in Khondmals are, however, very small. Geological mapping of the area is in progress.

#### Symposium on Protein Structure

**1206. Shri P. R. Chakraverti:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the attention of his Ministry has been drawn to the remarks of Dr. C. V. Raman made in Madras while inaugurating international symposium on protein structure and crystallography contradicting Prof. Marx Borris theory;

(b) whether it is a fact that Dr. Raman propounded that the belief in the ionic character of the Alkali halides was contradicted by their spectroscopic behaviour; and

(c) the steps taken by Government in assisting Dr. Raman in presenting experimental evidence confirming his thesis?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Dr. Raman's inaugural address at the Symposium was a report of the results of this recent experimental investigations on the spectroscopic behaviour of many crystals including the Alkali halides in particular.

(b) It is understood that the address did not discuss earlier theories but dealt with the new experimental results emerging from Dr. Raman's work and indicated their theoretical significance.

(c) Professor Raman is a National Professor and his Institute receives grants from the Government.

#### Pending Cases in Madhya Pradesh High Court

**1207. Shri U. M. Trivedi:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases pending in the Madhya Pradesh High Court at the end of 1962;

(b) the total institutions at the Jabalpur Bench, Indore Bench and Gwalior Bench during 1962; and

(c) the number of Constitutional Writs, Taxation Writs and Election Appeals instituted at Jabalpur during the period from April to December, 1962?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) 3972.

(b) Jabalpur (Principal Seat)	3745
Indore Bench . . .	2524
Gwalior Bench . . .	1086
(c) Constitutional Writs . . .	354
Taxation Writs . . .	40
Election Appeals . . .	5

#### Commissions/Committees Appointed by Home Ministry

**1208. Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of commissions and committees appointed by the Ministry of Home Affairs during 1962-63; and

(b) whether a list together with the budget provision for these will be laid on the Table?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) Seven.

(b) A statement is laid on the Table of the House.